GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:3862 ANSWERED ON:19.03.2015 ELECTRIFICATION OF VILLAGES Singh Shri Rama Kishore

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has set a target to complete electrification of remaining villages by the end of 2020 in the country through renewable sources of energy;
- (b) if so, the details thereof along with the electrified and unelectrified villages in the country during the last three years and the current year, till date, State/UT-wise;
- (c) whether the Government proposes to supply electricity round the clock by enhancing off-grid and solar energy generation capacity in the country including Bihar, if so, the details thereof;
- (d) whether power supply remains disrupted due to burning of transformers in several rural/urban areas and unavailability of high capacity transformers in the country;
- (e) if so, whether the Government proposes to install 63 KVA and 100 KVA transformers in the country including Bihar and provide special funds to States for this purpose; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): Government of India approved Deen Dayal Upadhayaya Gram Jyoti Yojana (DDUGJY) for electrification of un-electrified villages through grid connectivity by 2020. Where grid connectivity is not feasible/cost effective the electrification will be done under Decentralized Distributed Generation (DDG) through renewable sources of energy including conventional as well as Solar, Wind, Biomass etc. under DDUGJY scheme.
- (b): The State-wise targets and achievements of electrified and un-electrified villages for the last three years and current year, is placed at Annexure-I (a) & I (b) respectively.
- (c): Yes, Madam. Ministry of Power has included the State of Bihar for 24x7 power for all scheme.
- (d): After electrification and handing over the villages to the State the responsibility of maintenance of the infrastructure created including the repair/replacement of burnt distribution transformers under DDUGJY (erstwhile Rajeev Gandhi Grameen Vidutikaran Yojna (RGGVY) rests with the respective State DISCOMs.
- (e)&(f): The issue of undersized transformers was raised mainly in Bihar and based on the feed back from different foras, the Government of India has now allowed higher capacity transformers of 63 KVA and 100 KVA under DDUGJY for XII Plan Projects including Phase-II of erstwhile of RGGVY projects in the country including Bihar. However, no special fund are allocated for any State including Bihar.